

Nagpur_Act_Code_Code_Wise

ACT CODE	ACT DESCRIPTION
1	ADVOCATES ACT 1961
2	BOMBAY TENANCY & AGRICULTURAL LANDS ACT
3	BANKING REGULATION ACT 1949
4	BOMBAY INDUSTR.RELATIONS ACT, 1946
5	BOMBAY METROP.REGION.& DEV.AUTH.ACT 1974
8	BOMBAY PRE OF FRG& CON HOLDING ACT-1947
9	BOMBAY SHOPS & ESTABLISHMENT ACT
10	BOMBAY PUBLIC TRUSTS ACT 1950
11	BOMBAY VILLAGE PANCHAYAT ACT 1968
12	BOMBAY UNIVERSITY ACT 1974
13	BOMBAY VILLAGE PANCHAYAT ACT 1958 & RULS
14	BOMBAY CINEMA REGULATION ACT 1953
15	ALL INDIA SERVICES ACT 1951
16	BOMBAY LAND REQUISITION ACT, 1948
17	BOMBAY PORT TRUST ACT 1889
18	AIR CORPORATION ACT 1953
19	BOMBAY RENTS HOTEL&LODGING HOU.RA.1947
20	C.P.C.- (INTERLOCUTORY ORDER)
21	C.P.C.- (NON-INTERLOCUTORY ORDER)
22	CENTRAL EXCISE & SALT ACT 1944 & RULES
23	CUSTOMS ACT
24	CONTRACT LAB(REG.& ABOLITION) ACT 1970
25	CUSTOMS ACT, 1962
26	DISPLACED PERSONS(C&R) ACT 1954
27	FACTORY ACT
28	FAMILY COURT ACT 1984
29	FACTORIES ACT 1948
30	HINDU MARRAGE ACT
31	GUARDIAN AND WARDS ACT 1890
32	HINDU MARRIAGE ACT 1955
33	INCOME TAX ACT, 1961
36	INDIAN DIVORCE ACT 1945
37	INDIAN MEDICAL COUNCIL ACT- 1956
38	INDIAN RAILWAYS ACT 1989
39	INDIAN SUCCESSION ACT 1925
40	INDUSTRIAL DISPUTES ACT 1947.
41	MAHARASHTRA CO-OP. SOCIETIES ACT (SEC.2 (20))
42	LAND ACQUISITION ACT 1894 - WRIT PET.
43	MAHARASHTRA LAND REVENUE CODE
44	MAH.AGRI.LANDS(CEILING)ON HLDN.ACT 1961
45	MAH.CO-OPERATIVE SOCIETY ACT 1960
46	MAH.HOUSING & AREA DEVELOPMENT ACT 1975
47	MAH..REGIONAL TOWN PLANNING ACT 1966
48	MAH.MUNCIPALTIES ACT 1965

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49	MAH.OWNERSHIP FLATS ACT 1963
50	MAH.PRIVATE FOREST ACQUISITION ACT 1975
52	MAH.REGIONAL TOWN PLANNING ACT 1966
53	MINE & MINARAL ACT
55	MOTOR VEHICLE ACT.
56	NEGOTIABLE INSTRUMENTS ACT.
57	MAH.AGRI.UNIVERSITIES ACT 1983
58	MAH.PURCHASE TAX ON SUGARCANE ACT 1962
59	MAJOR PORT TRUSTS ACT 1963
60	MINES & MINERALS (REG.& DEVELP) ACT 1957
61	MINIMUM WAGES ACT, 1948.
62	MOTOR VEHICLES ACT 1939 & 1988
63	NEGOTIABLE INSTRUMENTS ACT 1881
64	PAYMENT OF WAGES ACT 1936
65	PRESIDENCY SMALL CAUSES COURT ACT 1882
66	BOMBAY GOVT.PREMISES (EVICTION) ACT 1955
67	PUNE UNIVERSITY ACT 1974
68	BOMBAY RENT ACT
69	REQN.& ACQN.OF IMMOVEABLE PRO. ACT 1952
70	S.C. & S.T. ORDERS (AMENDMENT)ACT.1976
71	SECONDARY SCHOOL CODE 1979
72	SERVICE - COMPULSORY RETIREMENT
73	SHIVAJI UNIVERSITY ACT 1974
74	SICK TEXTILE UNDERTAKINGS ACT 1974
75	SPECIFIC RELIEF ACT 1963
76	STANDARDS OF WEIGHTS & MEASURES ACT-1976
77	COPY RIGHT ACT 1957
79	BEEDI & CIG WORKERS(COND.OF EMP)ACT 1966
80	TRADE UNIONS ACT, 1926
81	TRANSFER OF PROPERTY ACT 1882
82	OTHERS
83	URBAN LAND CC & RD ACT 1976
84	WEALTH TAX ACT, 1957
85	INDIAN FOREST ACT
86	HYDERABAD RENT CONTROL ACT 1954
87	HYDERABAD TENANCY & AGRI.LAND ACT 1950
90	CODE FOR HC OFFICE MATTERS
91	CODE FOR DIST. JUDGE MATTERS
92	MAHARASHTRA RAW COTTON (PROCUR.PROC & MARK)ACT 71
97	ESSENTIAL COMMODITIES ACT
99	ACT NOT KNOWN
101	SALES TAX ACT 1959
105	MAH.ZP & PANCHAYAT SAMITIES ACT 1961
106	INDIAN FOREST ACT 1972 & BOM.FOREST RULE

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107	MAH.AGRI. PRODUCE MKTG.REG.ACT 1963
108	BOMBAY ENTERTAINMENT DUTY ACT 1923
109	LIMITATION ACT 1963
110	UNIVERSITY GRANT COMMISSION ACT 1956
111	MAH.UNIVERSITY ACT 1994
112	BOMBAY PROHIBITION ACT.
113	MAH.RAW COTTON (PRO.PROCEE. MKTG)ACT 71
114	PAYMENT OF GRATUATY ACT 1972
115	CASTE CLAIM - ST
116	MAH.MUN.COUN.NAGAR PAN.& IND.TOW.ACT 65
117	CASTE CLAIM - SC
118	ESSENTIONAL COMMODITIES ACT 1955
119	BOMBAY HIGHWAY ACT 1955
120	CASTE CLAIM - OBC
121	CASTE CLAIM - NT
122	MAH.RES.OF PRO. DISPLACED PER. ACT 1976
123	CASTE CLAIM - VJ
124	NATIONAL AIRPORTS AUTHORITY ACT 1985
125	GRANT OF LICENCE FOR FAIR PRICE SHOP
126	BOMBAY PROVINCIAL MUNICIPAL CORPORATIONS ACT-1949
127	MAH.MEDICAL PRACTITIONERS ACT 1961
128	NATIONAL COUNCIL FOR TEACHER EDN.ACT1993
129	MAH.LOCAL AUTH.MEM.DISQUALIF.ACT 1986
130	MAH.SEC.& HIGH.SEC. EDUN.BOARD REG.1977
131	REGIONAL RURUAL BANKS EST. ACT 1976
132	HINDU MINORITY & GUARDIANSHIP ACT 1956
133	BOMBAY PROHIBITION ACT 1949
134	HYDERABAD ABOL.OF INAM & CAS.GRAN.ACT 52
135	MAH.EDUCATIONAL INSTITUTION(MAG)ACT 1976
136	REHABILATION COUNCIL OF INDIA ACT 1992
137	FOREIGN EXCHANGE MANAGEMENT ACT 1999
138	MAH.PROJ.AFFECTED PER.REHABI.ACT 1986
139	BOMBAY WEIGHTS & MEA.(ENFR)ACT 1952 &58
140	CENTRAL EXCISE TARIFF ACT 1985 & RULES
141	WAKF ACT 1995
142	MAH.INDUSTRIAL DEVELOPMENT ACT 1961
143	HYDERABAD ATIYAT ENQUIRIES ACT 1952
144	OCTRAI RECOVERIES/PAYMENTS
145	PERSON WITH DIS.(EQ.OPP.PRO.F.P)ACT 1995
146	MAH.MINES,MINERALS EXTRA.(V.R)RULES 1966
147	BOMBAY PROVINCIAL MUN.COR ACT 1949
148	MAH.MEDICAL PRACTITIONERS ACT 1961
149	ADMISSION TO M.B.B.S.
150	HYDERABAD EVI.OF H.&LODG.CONTR.ACT 1954

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151	SERVICE - VOLUNTARY RETIREMENT
152	MAH.RENT CONTROL ACT 1999
153	MAH.SPECIFIED COOP.SO.ELEC.COM.RULES1971
154	H R A ACT 1988
155	COMPANIES ACT 1956
156	REPRESENTATION OF PEOPLE ACT 1950,1951
157	LAND ACQUISITION ACT - APPEAL
158	BOMBAY MINOR MIN.EXTRACTION RULES 1955
159	PUBLIC INTEREST LITIGATION
160	STATE FINANCIAL CORPORATION ACT 1951
161	ARCHITECTS ACT 1972
162	CENTRAL CIVIL SER.(PENSION)RULES 1972
163	NO-CONFIDENCE MOTION (ZILLA PARISHAD)
164	NORTH MAHARASHTRA UNIVERSITY ACT 1994
165	PRO.OF TRADE & MARCHANDISE MARK.ACT 1958
166	BOMBAY STAMPS ACT 1958
167	NO-CONFIDENCE MOTION (MUNICIPAL COUNCIL)
168	ELECTRIC (SUPPLY)ACT 1948
169	NO-CONFIDENCE MO.(MUNICIPAL CORPORATION)
170	NO-CONFIDENCE MOTION (GRAM PANCHAYAT)
171	REGISTRATION ACT 1908
172	MERCHANT SHIPPING ACT 1958
173	WIRELESS TELEGRAPHY ACT 1933
174	PETROLEUM ACT 1934
175	VERIFICATON OF CASTE CLAIM MATTERS
176	NANDED SIKH GURU.SACH.SHR.HAZ.AP.SA 1956
177	AIRPORT AUTHORITY OF INDIA ACT 1994
178	ADMISSION B.ED.COURSE
179	MAH.COTTON GINNING & PRES.FACT.&RULES 64
180	PUBLIC INTEREST LITIGATION MATTERS
181	SERVICE - FAMILY PENSION
182	GRANT OF SECONDARY SCHOOL MATTERS
183	SUGAR MATTERS
184	NO-CONFIDENCE MOTION (COOPERATIVE)
185	ADMISSION ENGINEERING &TECHNOLOGY COURSE
186	MAH.PUBLIC SERVICE COMMISSION MATTER
187	WAKF ACT 1954
188	RESULTS WITHHELD MATTER I.E(SSC HSC.ETC)
189	SERVICE - SENIORITY
190	DRUGS & COSMETICS ACT 1940
191	SERVICE - DEPARTMENTAL ENQUIRY
192	SERVICE - DATE OF BIRTH
193	ELECTRICITY REGULATORY COMMS. ACT 1998
194	SERVICE - RETIRAL BENEFITS

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195	SERVICE - RETIREMENT AGE
196	SERVICE - PROMOTION
197	SERVICE - PROBATION
198	SERVICE - PENSION
199	ADMISSION D.ED.COURSE
200	FREEDOM FIGHTER PEN.SCH.1972 & 1980 MTRS
201	SERVICE - PENALTY/PUNISHMENT
202	ARBITRATION ACT 1940
203	M.E.P.S.ACT 1977 AND RULES 1981
204	SERVICE - PAY FIXATION
205	ARMY ACT & RULES 1950
206	SERVICE - DISMISSAL/DISCHARGE/TERMINATED
207	BOMBAY SALES TAX ACT 1959
208	CEN.SALES TAX ACT 1956 & RULES 1957(BBY)
209	BOMBAY H.C. SERVANTS(CONDUCT)RULES 1989
210	MAH.LAW OFFICER(APP,C.& S & R)RULES 84
211	DRUGS AND COSMETIC ACT 1940
212	DRUGS (PRICE CONTROL) ORDER
213	BOMBAY (DRUGS) CONTROL ACT 1960
214	MAH.UNIVERSITY OF HEALTH SCI.ACT 1998
215	RESERVE BANK OF INDIA ACT 1934
217	SERVICE - TRANSFER
218	BOMBAY SER.INAM USE.TO COMM.ABL.ACT 1953
219	PHARMACY ACT 1948
220	SERVICE - SUSPENTION
221	SERVICE - ALLOWANCES
222	ALL INDIA COUNCIL FOR TECH.EDN.ACT 1987
223	NOTARIES ACT 1951 & RULES 1952
224	GRANT OF JUNIOR/SENIOR COLLEGE MATTERS
225	ENVIRONMENTAL LAWS MATTERS
226	GRANT OF ASHARAM SCHOOL MATTERS
227	APPRENTICES ACT 1961 WITH RULES 1985
228	COMMISSIONS OF INQUIRY ACT 1952
229	ARBITRATION AND CONCILATION ACT 1996
230	TENDER MATTERS
231	CANCELLATION OF LICENCE FOR FAIR PRI.SHP
232	CANCELLATION OF LICENCE FOR KEROSENE
233	LOTTERIES (REGULATION)ACT 1998
234	MAH.PRIMARY EDUCATION ACT & RULES 1947
235	BOMBAY HOMEGUARD ACTS WITH RULES 1947
236	CANCELLATION OF LICENCE FOR LIQUOR
237	INDIAN CONTRACT ACT 1872
238	GRANT OF LICENCE FOR KEROSENE
239	MAH.IRRIGATION ACT 1976

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240	MAH.WATER SUPPLY SEWARAGE BOARD ACT1976
241	WATER(PREVE.& CONTROL OF PUL.)ACT 1974
242	AIR (PREVEN.& CONTROL OF PUL.) ACT 1981
243	MAH.RESTO.OF LANDS OF SCH.TRIBE ACT1974
244	MAH.CONS.OF HOLDING & PREV.& FRAG.ACT
245	HYDERAABAD HO.(RENT,LEA,EVIC)CONT.ACT 54
246	PRESS COUNCILS ACT 1978
247	PRESS COUNCILS (PRO.FOR INQUI.)REG.1979
248	HINDU ADOPTION AND MANITENANCE ACT 1956
249	GRANT OF LICENCE FOR LIQUOR
250	CENSUS ACT 1948
251	CABLE TELEVISION NETWORK(REG)ACT 1995
252	APPROVAL OF APPOINTMENT (TEACHER/LECT.)
253	BOMBAY MOTOR VEHICLE TAX ACT 1958
254	MAH.PUB.SERVICE(SUBORDINATE)SE.B.ACT1973
255	WOMEN'S & CHILDREN'S INS.(LICE.)ACT 1956
256	AFFIL./RECOG./WITHDR.OF AFFIL.OF EDN.INS
257	ADMISSION TO AGRICULTURAL SCIENCE COURSE
258	INDIAN MEDICAL CENTRAL COUNCIL ACT 1970
259	MAMLATDAR COURT ACT 1906
260	CENTRAL INDUS.SEC.FORECES ACT 1968 &RULS
261	ADMISSION TO M.B.A. COURSE
262	MAH.COUNTRY LIQUOR RULES 1973
263	INDIAN PARTNERSHIP ACT 1932
264	ADMISSION TO P.G. COURSE IN MEDICINE
265	ADMISSION TO PHARMACY COURSE
266	ADMISSION TO LL.B. COURSE
267	BOMBAY INFER.VILLGE WATANS ABO.ACT 1959
268	MAH.CIVIL SERVICES(SER.CON) RULE 1981
269	MAH.VILLAGE POLICE ACT 1967
270	INDUSTRIES (DEVELOPMENT REG.)ACT 1951
271	SUGARCANE CONTROL ORDER 1966
272	ADMISSION HOMEOPATHY COURSE
273	BOMBAY JUDI SERVICE RECUIT. RULES 1956
274	GRANT OF PRIMARY SCHOOL MATTER
275	CONSUMER PROTECTION ACT 1986
276	FOREST(CONSERVATION)ACT 1980
277	PROVISIONS OF PANCAYATS EX.OF(S.AR)ACT96
278	MAH.DIST.PLAN.COMMI(CONSTI.&FUNC.)ACT 98
279	MAH.ESSESTIAL SERVICES MAINTEN.ACT 1999
280	INDIAN MEDICINE CENTRAL COUNCIL ACT 1970
281	INSECTICIDES ACT, 1968
282	BOMBAY MOLASSES RULES 1955
283	BOMBAY RECTIFIED SPIRI(TR.IN BOND)R.1955

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284	BOMBAY DENATURE SPIRIT RULES
285	MAH.REG.OF MARR.BU.& REGIS.OF MAR.ACT 99
286	MAH.LOKAYUKTA & UPLOKAYU.ACT1971
287	UNION BANK OF INDIA (O&E)DIS.& AP.REG.76
288	INDIAN REGISTRATION ACT 1908
289	MAH.REGISTRATION RULES 1961
290	MAH.TRUCK TERMINAL(REG.OF LOCA.)ACT 1995
291	MAH.JEEVAN AUTHORITY ACT 1976
292	MARATHWADA UNIVERSITY ACT 1974
293	MAH.NON-AGRI.UNIVERSITY(C.OF S)STD.CODE
294	PROJECT AFFECTED DISPLACED PER.ACT 1976
295	MAH.STATE BOARD OF TEC.EDN.ACT 1997
296	SERVICE - COMPASSIONATE APPOINTMENT
299	CENTRAL CIVIL SER.(CLAS.CON.&APEL)RULES
302	MED.COUNCIL OF INDIA(REG)ON GR.MED.EDN97
303	ANCIENT MON.& ARCHE.SITES & RAM.ACT 1958
304	BANKING COMP(ACQ.&TRANS.OF UNTKG)ACT1970
305	INDIAN BOILER ACT 1923
306	BONDED LABOUR SYSTEM(ABOLITION)ACT 1976
307	BORDER SECURTIY FORCE ACT 1968
308	BIRTHS,DEATHS AND MARRIAGE REG.ACT 1886
309	NATIONAL COMMISSIONER FOR B.C.ACT 1993
310	BENAMI TRANSACTION ACT 1988
311	CAPITAL ISSUES(CONTROL)ACT 1947
312	CARRIERS ACT, 1865
313	CHILD MARRIAGE RESTRAINT ACT 1929
314	INDIAN CHRISTAIN MARRIAGE ACT 1872
315	COURT FEES ACT 1870
316	GOLD CONTROL ACT
317	ADMISSION DENTAL COURSE
318	CHARTERED ACCOUNTANTA ACT 1949
319	CHILD LABOUR(PROHIBITION & REG.)ACT 1986
320	HOMEOPATHY CENTRAL COUNCIL ACT 1973
321	CANTONMENTS ACT 1924
322	CHARITABLE ENDOWMENTS ACT1890 WITH RULES
323	ADMISSION POSTAL D.ED COURSE
324	INSECTICIDES ACT
325	DOCK WORKERS(REGU.OF EMPLOY.)ACT 1948
326	IMPORT & EXPORT ACT
327	ADMISSION AYURVED COURSE
328	PRESS REGISTRATION AND BOOKS ACT 1967
329	ESTATE DUTY ACT 1953
330	ELECTRICITY ACT 1910
331	EMPLOYMENT EXC.(COM.NOTI.OF VAC.)ACT1959

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332	ESSENTIAL SERVICES MAINTENANCE ACT 1968
333	EQUAL REMUNERATIONS ACT 1976 WITH RULES
334	CONSERV.OF F.EXC.&PRE.OF SMUG.ACTI.ACT74
335	SERVICE - ABSORPTION/REGULARISATION
336	MUSLIM WOMENS (DIVORCE PROTECTION ACT)
337	FERTILIZER CONTROL ORDER
338	FOREIGN EXCHANGE REG.ACT 1973'WITH RULES
339	FOREIGNERS ACT 1946'WITH RULES
340	OFFICIAL SECRET ACT
341	GEN.INSURANCE BUSINESS(NATIONAL.)ACT1972
342	GOLD(CONTROL)ACT 1990
343	PUBLIC GAMBLING ACT 1867
344	HINDU SUCCESSION ACT 1956
345	HIRE PURCHASE ACT 1972
346	HOMEOPATHY CENTRAL COUNCIL ACT 1973
347	TRANSPLANATATIO OF HUMAN ORGANS ACT 1994
348	HINDU WIDOWS REMARRIAGE RE. 1983
349	INDUSTRIAL DIS.(BANK.&INSU.COMP)ACT 1949
350	INSECTICIDES ACT 1968
351	INDUSTRIAL FIN.CORPN.TAN.OF UND. ACT 93
352	IMPORTS AND EXPORTS(CONTROL) ACT 1947
353	WOEKING JOURNALISTS MISC.PRO.ACT 1955
354	LIFE INSURANCE CORPORATION ACT 1956
355	LEGAL SERVICE AUTHOR. ACT 1987 WITH RULE
356	MONOPOLIES & RESTRICT. TRADE PRA.ACT1969
357	MOTOR TRANSPORT WORKERS ACT 1961
358	NATIONAL COMMISSIONER FOR MINO.ACT 1992
359	EMPLOYMENT OF MAN.SCA.&CONS.OF D(P)ACT93
360	MATERNITY BENEFIT ACT 1961 WITH RULES
361	MULTI STATE CO-OP.SO.ACT 1984 WITH RULES
362	MUSLIM WOMEN(PRO.OF RI.& DI.)ACT 1986
363	NAVY ACT 1957
364	NATIONAL HIGHWAY ACT 1956 WITH RULES
365	OFFICIAL LANGUAGES ACT 1963
366	OFFICIAL SECRET ACT 1923
367	PAYMENT OF BONUS ACT 1965
368	PRESS & REGISTRATION OF BOOKS ACT 1867
369	PROVINCIAL INSOLVENCY ACT 1920
370	PASSPORT ACT 1967
371	CENTRAL RESERVE POLICE FORCE ACT 1949
372	SERVICE - ADVERSE ENTRIES/REMARKS
373	SUSPENSION MATTERS
374	INDIAN POST OFFICE ACT 1898
375	PATENTS ACT 1970

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376	PUB.PRE.(EVICTION OF UNAUTH.OCCU)ACT1971
377	POISONS ACT 1919
378	PUBLIC PRO.FUND ACT 1968 WITH SCHEME
379	RAILWAY PROTECTION FORCE ACT 1957
380	ROAD TRANSPORT CORPORATION ACT 1950
381	RELIGIOUS ENDOWMENT ACT 1863
382	RECO.OF DEBT DUE TO BANK & FIN.INS.ACT93
383	RELIGIOUS INSTI.(PREV.OF MISUSE)ACT 1988
384	SALES PROMOTION EMPLY.(C.OF S)ACT 1976
385	SECURITIES CONTRACT (REGULATION)ACT 1956
386	SLUM AREAS (IMPROVEMENT & CLEA.)ACT 1956
387	SPECIAL MARRIAGE ACT 1954
388	SALE OF GOODS ACT 1930
389	SOCIETIES REGISTRATION ACT 1860
390	SICK INDUSTRIAL COM.(SPL.PRO.)ACT 1985
391	INDIAN TELEGRAPH ACT 1885
392	TEXTILE UNDERT.(NATIONALISATION)ACT 1995
393	TRADE MARK ACT 1999
394	TRANSFER MATTER
395	UNLAWFUL ACTIVITIES (PREVENTION)ACT 1967
396	VEGETABLE OILS CESS ACT 1983
397	WORKING JOURNALIST(FIX.RA.OF WAGES)ACT58
398	WEEKLY HOLIDYAS ACT 1942
399	BOMBAY WILD ANI& WILD BIRDS PRO.ACT 1951
400	NATIONAL COMMISSIONER FOR WOMEN ACT 1990
401	WILD LIFE PROTECTION ACT 1972 WITH A.RUL
402	MAH.APARTMENT OWNERSHIP ACT 1970
403	BOMBAY AGRICULTURAL DEB.RELIEF ACT 1947
404	MAH.ANIMAL PRESERVATION ACT 1947
405	MAH.ADV. WELFARE FUND ACT 1981
406	MAH.AGRI.INCOME TAX ACT 1962
407	BOMBAY AGRI.PESTS & DISEASES ACT 1947
408	MAH.ADVERTISEMENT TAX ACT 1967
409	MAH.ABO.OF SUB.PRO.RIGH.TO MINES...ACT85
410	BOMBAY AERIAL ROPEWAYS ACT 1956
411	MAH.ANI.& FISH.SCI.UNI.ACT 1998
412	BOMBAY BETTING TAX ACT 1925
413	BOMBAY BUILD.(CON.ON ERECTION)REG.1950
414	BOMBAY COURT FEE ACT 1959
415	MAH.CHIT FUNDS ACT 1974
417	BOMBAY LOTTERIES (C&T)PRIZE COMPUTATION ACT 1958
419	MAH.KEEP.& MOVE.OF CATTLE IN U...ACT 76
421	MAH.CASINOS(CON.&TAX ACT 1976)
422	MAH.DEBT RELIEF ACT 1975

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423	MAH.GROUND WATER(REG.FOR DRINK...)ACT93
424	MAH.DRINKING WATER SUP.REQUI.ACT 1983
425	BOMBAY ELECTRICITY DUTY ACT 1958
426	MAH.ESSENTIAL SER.MAINTAINENCE ACT 1970
427	MAH.EDUCATION & EMP.GUAR.(CESS)ACT 1962
428	MAH.EDUCATIONAL INS.(TRN.OF MAN.)ACT1971
429	BOMBAY ESSENTIAL COM.& CATT(CONT)ACT1958
430	MAH.EDU.INS.(PRO.OF CAP.FEE)ACT 1987
432	MAH.MINOR FOREST PRO.(REG.OF TR.ACT 1969
433	MAH.FISHERS ACT 1960
434	BOMBAY FORFEITED LANDS RESTOR.ACT 1938
435	BOMBAY FODDER & GRAIN CONTROL ACT 1939
436	BOMBAY FORWARD CONTRACT.CONTROL ACT 1947
437	BOMBAY GENERAL CLAUSES ACT 1904
438	BOMBAY GAS SUPPLY ACT 1939
439	BOMBAY HOUSING BOARD ACT 1948
440	BOMBAY(HOME0.& BIO-CHEMIC)PRC.ACT 1959
441	BOMBAY HINDU WOM.RIGHTSTO PRO(EX..ACT 47
442	MAH.HORTICULTURE DE.COR.ACT 1984
443	MAH.INCREASE OF LAND REV.SPL.ASS.ACT 74
444	MAH.PREVENTION OF WATER POLL.ACT 1969
445	BOMBAY KHADI &VILLAGE INDUSTR.ACT 1960
446	MAH.KHAR LANDS DEVELOPMENT ACT 1979
447	BOMBAY LOT(CONT.& TAX)PR.COM.TAX)ACT1958
448	BOMBAY LIFTS ACT 1939
449	BOMBAY LEGIS.MEM.(REMOVAL OF DIS)ACT1956
450	MAH.STATE LEG.PRO.(PROT.OF PUB.)ACT 1969
451	MAH.MATHADI H.& OTH.MANU.WOR....ACT 1969
452	MAH.VEXATIOUS LITIGATION (PREV)ACT 1971
453	MAH.VETERINARY PRAC.ACT 1971
454	MARKETS AND FAIRS ACT 1862
455	MAH.MARINE FISHING REG.ACT 1981
456	MAH.REQUISITION.(CONT.)OF M.V.ACT 1953
457	BOMBAY NON-AGRICULTURAL LOANS ACT 1928
458	BOMBAY NON-TRADING CORPORATION ACT 1959
459	BOMBAY NURSING HOM.REGISTRATION ACT 1949
460	MAH.NURSES ACT 1966
461	YESHWANTRAO CHAVAN MAH.OPEN UNI.ACT 1989
462	MAH.PRIVATE SECURITY GUARD ACT 1981
463	MAH.PUBLIC SER.(SUB.)SELEC.BRD.ACT 1973
464	MAH.PUB.LIBRARIES ACT 1967
465	BOMBAY PERSONAL INAMS ABOLITION ACT 1952
466	CONSTITUTION OF INDIA
467	CRIMINAL PROCEDURE CODE (CR.PC)

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468	INDIAN PENAL CODE (I.P.C)
469	COFEPOSA (ACT. 1974)
470	SAFEMA (ACT. 1976)
471	N.S.A. (ACT. 1980)
472	M.P.D.A. (ACT. 1981)
473	N.D.P.S.A. (ACT. 1985)
474	T.A.D.A. (ACT. 1987)
475	RAILWAY PROPERTY (UNLAWFUL POSESSION ACT. 1966)
477	PREVENTION OF CORRUPTION ACT
478	BOMBAY POLICE ACT
479	PROTECTION OF CIVIL RIGHT ACT
480	S.C., S.T. (PREVENTION ACT)
483	FOOD ADULTERATION ACT
484	PROBATION OF OFFENDER ACT
485	INDIAN ARMS ACT
486	DOWRY ACT
488	BOMBAY CHILDREN ACT
490	EXPLOSIVE SUBSTANCES ACT
493	WEIGHTS & MEASURES ACT
494	PROVIDENT FUND ACT
496	SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN,GIRLS ACT
505	FAMILY COURT ACT 1985
507	SEEDS ACT 1966
508	PROTECTION OF HUMAN RIGHTS ACT 1993
509	CONTEMPT OF COURT ACT
511	PREVENTION OF GAMBLING ACT 1987
512	INDIAN ELECTRICITY ACT 1986
514	BOMBAY FURLOUGH & PAROLE REULES 1959
516	MAHARASHTRA PRISION MANUAL 1979
517	INDIAN EVIDENCE ACT 1872
518	M. R. T. P. U. L. P.
555	HABEAS CORPUS